

**CAPART**

804. SHRI RAJIV PRATAP RUDY : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether Council for Advancement of People Action and Rural Technology (CAPART) had launched a pilot scheme for construction of one unit of sanitary latrine, urinal and a hand pump in each and every primary school of the country;

(b) if so, the progress made so far, and ;

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) No, Sir.

(b) Does not arise.

(c) There is no such sanctioned scheme.

**Inventory Holdings**

805. SHRI JANG BAHADUR SINGH PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether inventory holding in the P Block Stationery Department of the Kendriya Bhandar is far more than its sales; and

(b) if so, the reasons therefor and the steps taken to bring down the inventory holdings?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) and (b) No, Sir. The inventory holding represents nine days sale of stationery goods and is not considered high.

**Power Connections**

806. SHRI SATYA PAL JAIN : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government are aware that various labour colonies in and around of Union Territory of Chandigarh have not given electricity connections, so far;

(b) if so, the number and names of such colonies;

(c) whether directions in this regard have been given to the authority by several courts;

(d) if so, the details thereof, and

(e) the time by which all such colonies are to be given connections of electricity?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (e). The information is being collected and will be laid on the Table of the House.

**Tailpool Dam**

807. SHRI BASU DEB ACHARIA : Will the PRIME MINISTER be pleased to state :

(a) whether the DVC authorities have decided to abandon the Tailpond Dam project, after making investments on this project; and

(b) if so, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) Yes, Sir.

(b) Amongst the reasons for total closure of construction of the Tail Pool Dam are law and order problems and frequent interruptions of work creating uncertainty in its completion. A fresh assessment by DVC has brought out that the project is no longer economically viable and relevant in the changed power scenario in the region.

[Translation]

**Allotment of Shops**

808. SHRIMATI SUSHMA SWARAJ :  
SHRI NITISH KUMAR :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Directorate of Estates has constructed many markets and shops have also been allotted;

(b) if so, the location and number of shops allotted till March, 1996;

(c) whether it is also a fact that the Government have decided to give the ownership rights of these shops to these allottees;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) At present this Directorate is controlling 36 markets in various Governemnt colonies

(b) The detail is given in Statement - I.

(c) to (e). It was decided in 1978 to give ownership rights to the shopkeepers in 4 rehabilitation markets (Statement - II). Thereafter in 1989, it was decided to confer ownership rights to another 10 markets (Statement - III). In the remaining 22 markets, mentioned in Statement - IV, due to various reasons such as non-conformity to land-use plan, existence of office complex/public premises, etc., conferment of ownership was not found feasible.